

IN THE HIGH COURT OF DELHI AT NEW DELHI
(ORIGINAL COMPANY JURISDICTION)

IN THE MATTER OF:

The Companies Act, 1956

AND

IN THE MATTER OF:

Sections 391 to 394 of the Companies Act, 1956

AND

IN THE MATTER OF SCHEME OF AMALGAMATION OF:

Foundation e-Learning Private Limited, CIN: U80103DL2006PTC154357, a company registered under the provisions of the Companies Act, 1956 and having its registered office at 314 to 321, 3rd Floor, Splendor Forum, Plot No. 3, Jasola District Centre, New Delhi-110025,
Ph: 011-43543500, Email: contact@foundation-elearning.com and Website address: www.foundation-elearning.com

Petitioner Transferor Company

AND

Cambridge University Press India Private Limited, CIN: U22122DL2004PTC124758, a company registered under the provisions of the Companies Act, 1956 and having its registered office at 4843/24, 2nd Floor, Ansari Road, Daryaganj, New Delhi-110002,
Ph: 011-43743700, Email: india@cambridge.org and Website address: www.cambridgeindia.org

Non Petitioner / Transferee Company

**COMPANY PETITION NO. 226 OF 2016 IN COMPANY APPLICATION (M)
NO. 30 OF 2016**

NOTICE OF PETITION

